

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No.2979/2014

New Delhi this the 3<sup>rd</sup> May, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)**  
**Hon'ble Shri Raj Vir Sharma, Member (J)**

Smt. Pratibha Sharma,  
Date of birth being 25.03.1986  
D/o Shri Pramod Kumar,  
R/o 87/9, Roshan Vihar,  
Karawal Nagar, Delhi-110094. ...Applicant.

(By Advocate: None)

Versus

1. Government of N.C.T. of Delhi  
Through the Chief Secretary  
Indraprastha Sachivalaya,  
New Delhi-110001.
2. The Director,  
Directorate of Education,  
Government of N.C.T. of Delhi  
Old Secretariat, New Delhi.
3. The Secretary, D.S.S.S.B.,  
Government of N.C.T. of Delhi  
New Delhi-110001.  
Karkardooma, Shahdara, Delhi. ...Respondents.

(By Advocate: Ms. Rashmi Chopra)

(OA No.2979/2014)

(2)

**ORDER (ORAL)**

**Per Sudhir Kumar, Member (A):**

Learned counsel for the respondents has pointed out that nobody had appeared for the applicant on 19.01.2016 and 08.03.2016. Today also, none is present for the applicant, even on the revised call. Therefore, it is apparent that the applicant has lost interest in pursuing her case, and, as a result, the case is dismissed in default and for non-prosecution.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

/kdr/